

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated : 21st July, 2015

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission**

....Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sakesh Kumar

ORDER

Bench is not assembled today.

Matter is posted for **21st August, 2015.**

Court Master

rkt